

(a) whether a number of cooperatives like KRIBHCO have applied for licences to set up sugar factories;

(b) if so, the number of applications received from the cooperative sector for setting up sugar factories and how many of them are pending;

(c) by when these applications will be cleared;

(d) the locations proposed for the sugar factories in the cooperative sector; and

(e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) to (c). As on 31.7.1994, 292 applications have been received through the Department in Industrial Development for setting up of new sugar factories in the cooperative sector in the country. Of these, 282 applications have already been scrutinised by the Screening Committee. After examination, recommendations of the Ministry of Food were sent to the Ministry of Industry for consideration by the licensing Committee. The remaining 10 applications are still under consideration in the Ministry of Food. After their scrutiny by the screening Committee, the recommendation of the Ministry of Food in respect of these applications will be sent for consideration by the Licensing Committee, after which letters of intent/ licences will be issued by the Ministry of Industry.

(d) and (e) A statement showing the location-wise details of the applications received through the Department of Industrial Development for setting up of new sugar factories in the co-operative sector is at Annexure [See Appendix 171, Annexure No. 74]

राज्यों को चीनी का वितरण

4280. श्री नरेश यादव: क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

(क) राज्यों के बीच चीनी वितरण का क्या आधार है;

(ख) क्या बिहार राज्य को अब तक वहां के उपभोक्ताओं की संख्या के आधार पर चीनी की आपूर्ति की गई है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

खाद्य मंत्रालय के राज्य मंत्री (श्री कल्प नाथ राय):

(क) से (ग). आंशिक नियंत्रण की वर्तमान नीति के तहत अधिकांश राज्यों/संघ राज्य क्षेत्रों को लेवी चीनी का मासिक आवंटन 1.10.1986 को प्रक्षिप्त जनसंख्या के लिए न्यूनतम 425 ग्राम प्रति व्यक्ति उपलब्धता सुनिश्चित करने के समान मानदंडों के आधार पर किया जाता है। ये मानदंड 1.2.1987 से प्रभावी हैं। तथापि, कुछ राज्यों/संघ राज्य क्षेत्रों में वहां की विशेष परिस्थितियों को देखते हुए उच्चतर स्केल पर आवंटन की अनुमति दी जा रही है। तदनुसार, पूरे देश के लिए सार्वजनिक वितरण प्रणाली के तहत वितरण के लिए लेवी चीनी के रूप में 3.35 लाख टन चीनी आवंटित की जा रही है। उपर्युक्त के अतिरिक्त सरकार प्रति वर्ष लगभग एक लाख टन चीनी त्र्यौहार कोटे के रूप में रिलीज करती है जो कि राज्यों/संघ राज्य क्षेत्रों को उनके मासिक लेवी आवंटन के अनुपात में आवंटित की जाती है।

उपर्युक्त के आधार पर बिहार राज्य के लिए लेवी चीनी का वर्तमान आवंटन निम्नानुसार है:-

1. मासिक लेवी चीनी कोट : 33,459 मी. टन
2. वार्षिक त्र्यौहार चीनी कोट : 10,078 मी. टन

Mid-Day meals to children

4281. SHRI O.P. KOHLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of food items served to children at mid-day meals or otherwise in Aanganwaris/Navodaya Vidyalayas/Integrated Child Development Scheme in Delhi;

(b) where from these food items are purchased and what is the procedure followed in the purchase thereof itemwise;

(c) the quantity, item-wise, given to the children per day, institution-wise;

(d) how much worth of rupees of these items purchased in each of the last three years, year-wise and from where;

(e) the number of food samples lifted for testing and how many of them were found adulterated or substandard, item-wise, and what action was taken thereon;

(f) the reasons for not buying these food stuff from the Kendriya Bhandar and whether

Statement-B

Items purchased in each of the last three years, in ICDS Projects, year-wise their sources and amount of contract in Delhi

Year	Name of the items	Supplied by	Amount of Contract (Rs.)
1991-92	1. Sattu	M / s Gujarat Drugs & Chemicals	1 crore
	2. Channa Bhuna	M / s Matraja Food Ltd.	
	3. Murmura	-do-	2 crores
	4. Biscuits (Sweet)	Ambiousus food	
	5. Biscuits (Salty)	-do-	5 crores
	6. Rusks	-do-	
	7. Sweet high protein Mix	OSHI Food	1 crore
	8. Ghatia	-do-	
	9. Saviaya Typed Food	Garg Dal & Oil Mills	1 crore
	10. Rusks	Modern Food	2 crores
	11. Sugar Wheat Puff	Adhunic Food	1 crore
1992-93	12. Fruity Bread	Modern Food	2 crores
	13. Dal Moong Chilka	Maya Trading	
	14. Dal Moong Chilka	Murari Lal & Subhash Chand	1 crore
	15. Rice Permal	Maya Trading Co. & Murari Lal & Subhash Chand	1 crore
	16. Black Gram	Maya Trading	2 crores
	17. Savayana Typed Extd. Food	OSHI Food	1 crore
	18. Ground Nuts roasted without chilka	Mahamaya Trading	2 crores
1993-94	19. Fruity Bread	Chand Fabricators	2 crores
	20. Sweet Biscuits	Super Bazar	1 crore
	21. Biscuits Sweet	D.S.I.D.C.	1 crores
	22. Rusks	Modern Food	2 crores
	23. Bhuna Chana	Laxmi Trading Co.	2 crores
	24. Channa Bhuna	-do-	1.14 crores
	25. Fruity Bread	Chand Fabricators	2.24 crores
	26. Rusks	Modern Food Industries	0.22 crores
	27. Biscuits (Sweet)	Super Bazar	1.85 crores
	28. Biscuits (Sweet)	D.S.I.D.C.	1.29 crores

Statement-C

Details of food-items and quantity served to children under S.N.P. in ICDS Projects in Delhi

S.No.	Name of the items	Quantity/Child/Day	
		Normal and Moderately Malnourished	Severely Malnourished
1.	Fruity Bread	107 gm	130 gm
2.	Biscuits	55 gm	74 gm
3.	Biscuits (Salty)	54 gm	74 gm

there is any proposal to try Kendriya Bhandar also;

(g) whether there is also a proposal to give Parle's Glucose biscuits bought from Kendriya Bhandar to the children; and

(h) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) Details of food items served to children in Anganwadis under Integrated Child Development Service (ICDS) Scheme are given in Statement-A (see below). Further, the children in two Navodaya Vidyalayas in Delhi, are provided with bed tea, breakfast, lunch, afternoon tea / coffee / beverages with snacks and dinner and the food items mainly include rice, dal, atta, vegetable oil, sugar, suji, milk, curd & vegetables.

(b) Sources of purchase of the food items under the ICDS Scheme in Delhi are given in Statement 'A'. For purchase of food items under the ICDS Scheme, the Delhi Administration floats tender notice which are published in leading Newspapers. The quotations received in response to the tender notice are examined by the purchase committee. Thereafter, the samples of valid tenders are sent to Government Laboratory, Krishi Bhavan, for chemical analysis. On receipt of satisfactory test reports, the rates are checked and tender awarded.

As regards Navodaya Vidyalayas, bulk items such as rice, dal, atta, vegetable oil, sugar, suji etc. are mostly purchased from the District Supply Offices / Super Markets / Corporations etc., other items like milk, curd, vegetables etc. are purchased from suppliers identified after floating tenders or calling spot quotations, as per rules.

(c) Details on quantity item-wise, given to the children under the ICDS Scheme are in statement-'C' (See below). However, the children in Navodaya Vidyalayas are provided with food items at an average cost norm of

Rs. 350 per child per month.

(d) Details of items purchased along with cost and source of their purchase during the last three years, year-wise for providing supplementary nutrition under the ICDS Scheme are given in Statement-'B' (see below).

(e) During the current year, till date, 15 samples have been sent for analysis under the ICDS Scheme, and none has been found to be substandard or adulterated.

(f) The food items, under the ICDS Scheme, are purchased following a definite procedure and there is no bar on Kendriya Bhandar responding to the tender notice floated by Delhi Administration.

(g) and (h) The firm manufacturing Parle Biscuits or Kendriya Bhandar can submit tenders at the appropriate time when new tenders are invited for supply of food to the beneficiaries under the ICDS Scheme. For supply of food items for children in Navodaya Vidyalayas, the Navodaya Vidyalaya Samiti is not in a position to assure purchase of a particular brand product.

Statement-A

Details of food items served to Children in Anganwadis under Integrated Child Development Services Scheme in Delhi.

Sl.No.	Name of the items	Sources of Purchase
1.	Fruity Bread	M / s Chand Fabricators
2.	Biscuits (Sweet)	M / s Super Bazar
3.	Biscuits (Salty)	M / s Super Bazar
4.	Biscuits (Salty)	M / s D.S.I.D.C.

ITI's in Arunachal Pradesh

4282. SHRI NYODEK YONGGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of ITIs functioning in Arunachal Pradesh;

(b) whether the ITIs are fully equipped with the required infrastructures;